GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY
NEW DELHI

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JUSTICE
INCLUSIVITY EQUALITY
Legal Aid Centre
University School of Law and Legal Studies
Guru Gobind Singh Indraprastha University

LEGAL AID CENTRE

University School of Law and Legal Studies(USLLS)
Guru Gobind Singh Indraprastha University(GGSIPU)

JUSTICE SPECTRUM

04th NOVEMBER 2025

C-BLOCK 413
Moot Court Hall, USLLS

10:00 AM – 4:00 PM

Contact Us:
legalaidcentre@ipu.ac.in

For More Information
@legalaidcentre.uslls

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LEGAL AID CENTRE
University School of Law and Legal Studies
Guru Gobind Singh Indraprastha University

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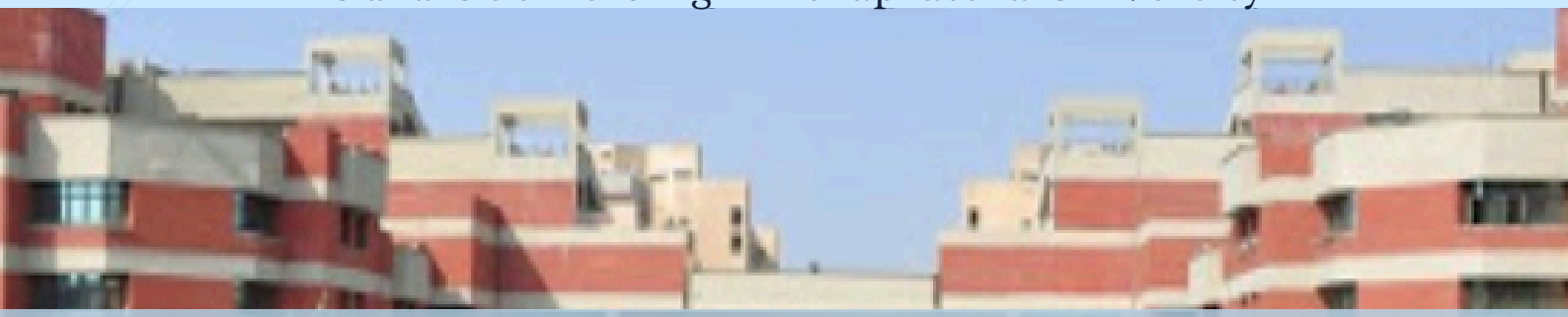
Guru Gobind Singh Indraprastha University



ABOUT GGSIPU

Guru Gobind Singh Indraprastha University, 'A++' Grade accreditation with NAAC, established by Government of NCT of Delhi under the provisions of Guru Gobind Singh Indraprastha University Act, 1998 read with its Amendment in 1999. Guru Gobind Singh Indraprastha University strives hard to provide a market oriented professional education to the student community of India in general and of Delhi in particular, with a view to serving the cause of higher education as well as to meet the needs of the Indian industries by promoting establishment of Colleges and Schools of Studies as Centres of Excellence in emerging areas of education with focus on professional education in disciplines of law, engineering, technology, medicine, education, pharmacy, nursing, etc.

The University is ranked #951-1000 in QS World University Rankings 2025 and now features among the top 1500 institutions of the world.

ABOUT USLLS

Established in 2001, University School of Law and Legal Studies envisages advancement of institutional expertise in the area of legal research and education by augmenting academic and professional excellence, developing critical and relentless engagement with legal theory and practice, synergizing law, legal research, legal education and action to further the quest for justice. Ours was the first University Law School established in the vicinity of the Supreme Court, Delhi High Court, various subordinate courts, commissions, tribunals and various monitoring offices of national and international voluntary organizations.

University School of Law and Legal Studies aspires to open new vistas in the arena of law, legal studies, theoretical and clinical legal education through an incessant endeavour towards developing academic potential, critical analytical ability, advocacy, counselling and mediation skills so as to fully equip the students with learning which is intellectually stimulating, socially vital and professionally enriching. USLLS became the first law school established by the State Government of Delhi.

CHIEF PATRON

PROF. (DR.)
MAHESH VERMA

VICE CHANCELLOR
GGSIPU
PADMA SHRI AWARDEE

(DR.)
KAMAL PATHAK

REGISTRAR GGSIPU

PROF. (DR.)
QUEENY PRADHAN

DEAN USLLS

PROF. (DR.)
LISA P. LUKOSE

DIRECTOR, LEGAL AID CENTRE

PROF. (DR.)
KANWAL DP SINGH

FORMER DIRECTOR, LEGAL
AID CENTRE

ABOUT LAC

The Legal Aid Centre, USLLS, GGSIPU, has actively bridged legal education with community service through its impactful initiatives. The Centre received the National Legal Aid Clinic Excellence Award and was also recognised as the Best Legal Aid Centre in Delhi (2023) for its extensive outreach and innovation. Over 127 students were trained as Para-Legal Volunteers under DSLSA, empowering them to provide legal assistance to marginalized communities. Through Project Saksham, students visited rural areas to address issues like domestic violence and legal unawareness, promoting community empowerment. In collaboration with Migration and Asylum Project (MAP), specialised training was conducted to sensitize students on refugee and asylum rights. The Centre further organised awareness camps, nukkad nataks, and Jan Sunwais, extending free legal aid to the underprivileged. Its holistic efforts continue to make legal rights accessible while nurturing socially responsible law students.

EVENT STRUCTURE

The Legal Aid Centre acknowledges the critical importance of addressing delays in the delivery of free legal services, which continue to undermine access to justice for economically and socially disadvantaged communities. To foster a deeper engagement with these issues, the Centre proposes a full-day event that combines a panel discussion with interactive learning components, including an online quiz competition and a PIL Drafting competition. This comprehensive approach aims to enhance knowledge retention, promote scholarly discourse, and encourage solution-oriented thinking among law students.

1. PANEL DISCUSSION: "RETHINKING FREE LEGAL AID IN INDIA"

India's constitutional promise of justice for all remains unfulfilled for millions who cannot afford legal representation. Despite the Legal Services Authorities Act, 1987 establishing a comprehensive framework for free legal aid, significant systemic challenges continue to obstruct access to justice for marginalized communities. This panel discussion will bring together distinguished legal professionals, leading academics, and field practitioners to critically examine these structural deficiencies and explore pathways toward meaningful reform.

DATE: 4th November 2025
TIME: 10:00 AM onwards
VENUE: C-413, Moot Court Hall, USLLS,GGSIPU

The discussion will dissect multifaceted challenges plaguing India's legal aid ecosystem—from procedural backlogs that delay justice indefinitely, to fragmented coordination between Legal Services Authorities that creates resource misallocation and jurisdictional confusion. Particular focus will be placed on inadequate outreach mechanisms that leave vulnerable populations unaware of their entitlements, compounded by geographical barriers, digital divides, and bureaucratic hurdles. The panelists will also address quality concerns surrounding panel lawyer training, compensation structures, and accountability frameworks. The session will conclude with a student-moderated Q&A, providing emerging legal minds an opportunity to engage directly with experts and contribute fresh perspectives to this critical discourse on democratizing justice in India.

2. ONLINE QUIZ COMPETITION: "LEGAL AID KNOWLEDGE CHALLENGE"

Following the panel discussion, an interactive online quiz competition will transform passive learning into active engagement, allowing participants to test their comprehension of India's legal aid framework and the systemic challenges explored during the panel. This competition is designed not merely as an assessment tool but as a dynamic learning experience that reinforces critical concepts surrounding access to justice, procedural mechanisms, institutional frameworks, and reform imperatives. By translating complex legal discourse into thoughtfully crafted questions, the quiz will challenge participants to recall key insights, analyze case scenarios, and apply theoretical knowledge to practical situations; thereby deepening their understanding of how legal aid functions and where it falters in the Indian context.

The competitive format will create an intellectually stimulating environment that encourages participants to engage more rigorously with the subject matter while fostering a spirit of healthy academic competition. Participants will navigate questions spanning constitutional provisions, statutory frameworks, landmark judgments, comparative perspectives, and contemporary challenges in legal aid delivery. The quiz will accommodate diverse difficulty levels, from foundational questions testing basic awareness to nuanced scenarios requiring analytical reasoning, ensuring inclusivity while rewarding depth of understanding. Beyond individual achievement, this competition aims to cultivate a broader awareness of social justice issues and inspire future legal professionals to contribute meaningfully toward bridging the gap between legal rights and their realization for India's most vulnerable populations.

DATE: 4th November 2025
TIME: 12 PM onwards
VENUE: C-413, Moot Court Hall, USLLS,GGSIPU

EVENT FORMAT:

- Live online quiz conducted through a digital platform (Kahoot or Google Forms).
- Participants must use personal smartphones/laptops to access the quiz.
- Questions based on panel discussion content and general knowledge about legal aid in India.
- Multiple-choice and short answer questions.
- Time-bound responses to ensure fairness.

PRIZES

- First, Second & Third Prize: Certificate of Merit, and Gift Hamper.
- Certificates of Participation for all contestants will be shared online.

LEGAL AID CENTRE

University School of Law & Legal Studies
Guru Gobind Singh Indraprastha University

ONLINE QUIZ Competition

"Legal Aid Knowledge Challenge"

TUESDAY
4th NOV, 2025

DOORS OPEN
12:00 PM

AT MOOT COURT HALL
C- 413

REGISTER NOW !

CERTIFICATE OF MERIT & GIFTS FOR THE WINNERS

Contact Us:
legalaidcentre@ipu.ac.in
For More Information
@legalaidcentre.uslls

3. PIL DRAFTING COMPETITION

The Public Interest Litigation Drafting Competition offers participants a unique opportunity to translate theoretical legal knowledge into practical advocacy by crafting comprehensive PILs addressing pressing socially relevant issues. Public Interest Litigation has emerged as one of India's most powerful instruments for democratic participation and social justice, enabling citizens to invoke the judiciary's intervention on matters affecting collective rights and public welfare. This competition challenges participants to identify systemic injustices or constitutional violations, whether concerning environmental degradation, marginalized community rights, government accountability, access to essential services, or violations of fundamental freedoms—and construct legally sound, persuasive petitions that could withstand judicial scrutiny. Through this exercise, participants will develop critical competencies in legal research, constitutional interpretation, precedent analysis, and persuasive legal writing while grappling with the procedural and substantive requirements that govern PIL practice in India.

The competition demands not merely technical proficiency but also a deep engagement with constitutional values, social realities, and the transformative potential of strategic litigation. Participants must demonstrate their ability to articulate clear cause-and-action connections, establish locus standi under relaxed PIL norms, substantiate factual claims with credible evidence, identify appropriate constitutional and statutory provisions, cite relevant jurisprudence, and formulate practical relief that balances judicial restraint with effective remediation. Beyond drafting skills, this competition encourages participants to think as public-spirited lawyers who view litigation as a tool for systemic reform rather than individual gain. By engaging with issues affecting vulnerable populations from environmental justice and labor rights to educational access and healthcare equity, participants will cultivate a socially conscious legal perspective that recognizes law's role in advancing equity, dignity, and constitutional ideals in Indian democracy.

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Guru Gobind Singh Indraprastha University

DATE: 4th November 2025
TIME: 1:00 - 4:00 PM
VENUE: C-413, Moot Court Hall, USLLS,GGSIPU

PARTICIPATION GUIDELINES:

- Individual / team of two can participate.

COMPETITION STRUCTURE

Phase 1: Online Submission

- Participants draft and submit PIL online
- Evaluation based on written submission

Phase 2: Offline Presentation

- Top 10 participants will be selected for offline round
- Selected participants present their PIL before a panel of judges

PRIZES

- First Prize: Gift Hamper worth ₹2,000, Trophy, and Certificates of Excellence
- Second Prize: Gift Hamper worth ₹1,500, Trophy, and Certificates of Merit
- Third Prize: Gift Hamper worth ₹1,000, Trophy, and Certificates of Merit
- Certificates of Participation for all will be shared online

TIMELINE/ IMPORTANT DATES

S.No.	Particulars	Date
1.	Release of Problem Statement	24th October '25
2.	Last Date for Seeking Clarifications	25rd October '25
3.	Release of Clarifications	26th October '25
4.	Registration Deadline	30th October '25
5.	Submission Deadline	2nd November '25
6.	Intimation of Submissions Selected for Presentation	3rd November '25
7.	Date of Presentation	4th November '25

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UNIVERSITY SCHOOL OF LAW & LEGAL STUDIES

LEGAL AID CENTRE

GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY
NEW DELHI

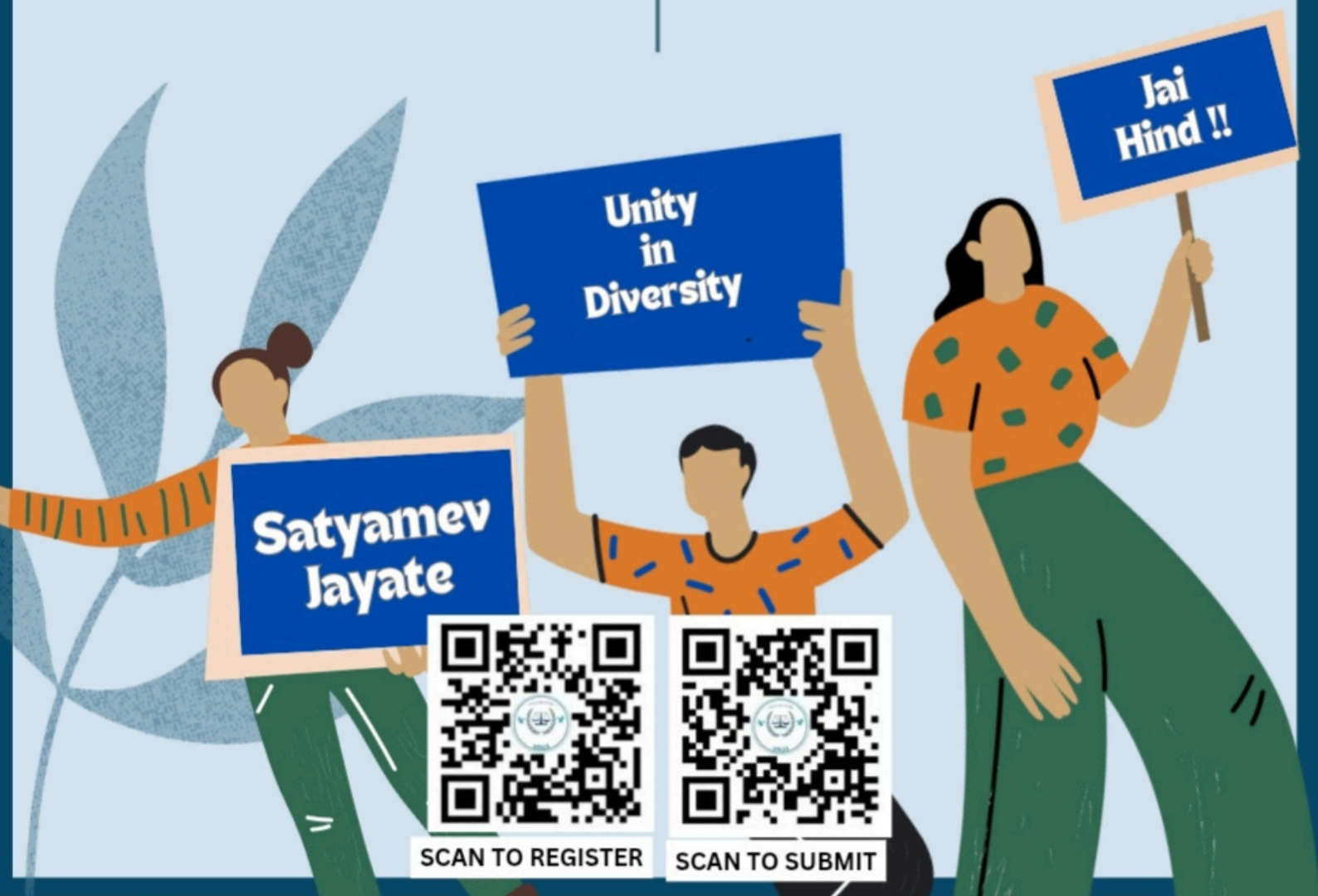
presents

PIL DRAFTING COMPETITION

EXCITING PRIZES AWAIT YOU

Deadline for Submission
Sunday, 2nd November '25
before IST 11.59 P.M.

Result Declaration
4th November '25



SCAN TO REGISTER

SCAN TO SUBMIT

4. EXTEMPORE COMPETITION

The Extempore Competition represents the culminating challenge of this event, designed to test participants' ability to think critically and articulate persuasively under pressure; skills that lie at the heart of effective legal advocacy. In this spontaneous speaking competition, participants will receive a legal or social topic moments before taking the stage, requiring them to marshal their knowledge, structure coherent arguments, and deliver compelling speeches in either Hindi or English within strict time constraints. This format mirrors the reality of courtroom practice where lawyers must respond instantaneously to judicial queries, counter opposing arguments without preparation, and present their case with clarity and conviction. By removing the advantage of extensive preparation, the competition reveals not just what participants know, but how effectively they can synthesize information, identify core issues, construct logical frameworks, and communicate with confidence and eloquence; competencies that distinguish exceptional lawyers from merely competent ones.

Beyond individual skill assessment, this competition serves broader pedagogical and developmental objectives aligned with the event's overarching vision. The impromptu nature of the challenge encourages participants to engage deeply with contemporary legal and social issues, ensuring they maintain awareness of current debates surrounding access to justice, legal aid reform, constitutional rights, and social equity. The bilingual format; accommodating both Hindi and English, recognizes India's linguistic diversity and emphasizes that legal advocacy must transcend language barriers to serve all citizens effectively. This component develops presentation skills, builds confidence in public speaking, sharpens quick analytical thinking, and cultivates the ability to communicate complex legal concepts accessibly, all essential attributes for lawyers committed to public service. Ultimately, the extempore competition reinforces the event's core mission: nurturing a generation of legally astute, socially conscious, and communication-savvy professionals equipped to bridge the gap between legal ideals and lived realities.

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DATE: 4th November 2025
TIME: 1:00 - 4:00 PM
VENUE: C-413, Moot Court Hall, USLLS,GGSIPU

ELIGIBILITY

- Open to all university school students
- Individual participation only

EVENT STRUCTURE

- Topic disclosed on the spot
- 2 minutes thinking/preparation time
- 2 minutes speaking time
- Choice of language: Hindi or English (participant's choice)

PRIZES

- First Prize: Gift Hamper worth ₹2,000, Trophy, and Certificates of Excellence
- Second Prize: Gift Hamper worth ₹1,500, Trophy, and Certificates of Merit
- Third Prize: Gift Hamper worth ₹1,000, Trophy, and Certificates of Merit
- Certificates of Participation for all will be shared online

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University School of Law and Legal Studies
Guru Gobind Singh Indraprastha University

excitedly announces

BILINGUAL EXTEMPORE COMPETITION

"VOICES FOR JUSTICE"

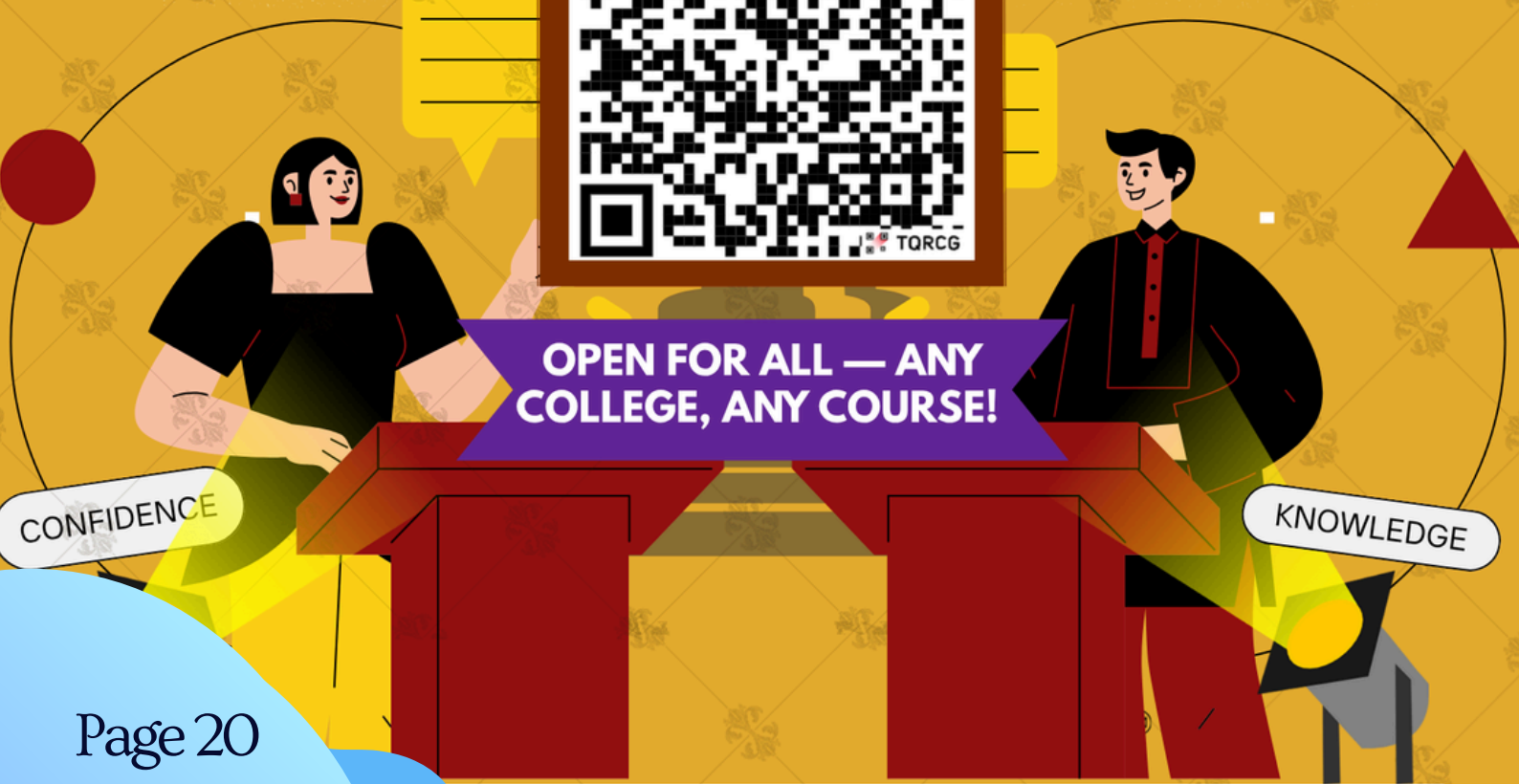
Date: 4th November, 2025
Venue: C-Block Moot Court Hall
NO REGISTRATION FEE

REGISTER NOW

For any query-
legalaidcentre@ipu.ac.in

REGISTER NOW

TQRCG



Time	Activity
09:00 AM - 10:00 AM	Registration
10:00 AM - 10:15 AM	Inaugural Address, Legal Aid Centre (C-413)
10:15 AM - 12:15 PM	Panel Discussion followed by the Quiz Competition (C-413)
12:15 PM - 01:00 PM	Lunch Break
01:00 PM – 04:00 PM	PIL Presentation (C-412) & Extempore Competition (C-413)
04:00 PM - 04:15 PM	Valedictory Session and Prize Distribution (C-413)

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Guru Gobind Singh Indraprastha University

FACULTY COORDINATORS

- PROF. (DR.) LISA P. LUKOSE
- PROF. (DR.) KANWALDP SINGH

STUDENT COORDINATORS

- DEEKSHA SAINI
- MAHAK

ORGANISING TEAM

- MOKSHI LOHCHAB
- ALISHA KHAN
- HARSHITA
- VANSHIKA AGARWAL
- SHUHOOL FOTEDAR
- AKSHAR GUPTA
- SOUMYA
- VRINDA TANWAR
- VAISHNAVI JAGDEO
- SARA SHARMA

EVENT COORDINATORS

- DIVYA GIRSA
- POOJA ARORA
- SONAL MEHTA
- MAYANK KATARIA
- SARITA RANGA
- SHIKHA SHARMA

CONTACT INFO FOR ANY QUERY

EXTEMPORE COMPETITION

VANSHIKA AGARWAL +91 9935806262

NEHA +91 89299 57365

PIL DRAFTING COMPETITION

GURNIKA DHILLON +91 82870 43161

JALAJ KHULBE +91 9212908001

PANEL DISCUSSION & QUIZ COMPETITION

SNEHAL VERMA +91 85956 35261

DIYA +91 62804 01677